

11-8-94

Hon. Mr S. Das Gupta, J.M.

Sri R. Verma, Counsel for the applicant has requested for adjournment as he is out of station. D.A. not yet filed. The same may be filed within 2 weeks thereafter. List this case on 16-9-94 for hearing.

or
RA not filed
per
12.9.

W.P.
A.M.

16.9.94

No sitting. Adjourned to 9.11.94 for hearing.

or
RA not filed
per
S.M.

Boz
W

09.11.94

No sitting. Adjourned to 12.12.94 for hearing.

or
RA not filed
per

Boz
W

12/12/94

Hon. Mr. T. L. Varma, J.M.

Note for the applicant. Sri P. Mathur, Counsel for the respondents stated that this application has become infructuous in as much as the applicant no. 2 Mahadeo has already been appointed as L.P.C. on compassionate grounds. The relief for which this application has been filed. The appointment letter appointing Mahadeo, has been annexed as A-1 to the counter-reply. In view of the submissions made by counsel for the respondents and having regard to the appointment letter annexed as annexure A-1 to the counter-reply, this application has become infructuous. In view of the above the application is dismissed as having become infructuous.

J.M.